

## SCHEDULE-I FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF  
CARBYNE SPARTEK PRIVATE LIMITED**

### RELEVANT PARTICULARS

1.	Name of corporate debtor	<b>CARBYNE SPARTEK PRIVATE LIMITED</b>
2.	Date of incorporation of corporate debtor	05/07/2020
3.	Authority under which corporate debtor is incorporated / registered	ROC Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U92410TN2020PTC136195
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: No 145, Manasa Apartment, Saint Marys Road, Alwarpet, Chennai - 600018, Tamil Nadu
6.	Insolvency commencement date in respect of corporate debtor	13.01.2026 (order received on 29th Jan 2026)
7.	Estimated date of closure of insolvency resolution process	28.07.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>SABBANI MARUTHI</b> <b>IBBI/IPA-001/IP-P-02752/2022-2023/14202</b>
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> New Mhada Ews Towers, Block 3C Flat no 303 ,Bangurnagar, Goregaon(W), Mumbai Suburban, Maharashtra ,400104 <b>Email:</b> Maruthi.Sabbani18@Gmail.Com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Email:</b> <b>IP@CARBYNECIRP.COM</b> <b>Address:</b> New Mhada Ews Towers, Block 3C Flat no 303 ,Bangurnagar Goregaon(W),Mumbai Suburban, Maharashtra ,400104
11.	Last date for submission of claims	12.02.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **CARBYNE SPARTEK PRIVATE LIMITED** on **13.01.2026** (order received on **29th Jan 2026**).

The creditors of **CARBYNE SPARTEK PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **12.02.2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Date: **31-01-2026**

Place: **Chennai**

Sd/-

**SABBANI MARUTHI**

**IBBI/IPA-001/IP-P-02752/2022-2023/14202**

## FINANCIAL EXPRESS

Code, 2016)

H K Patel,  
Private Limited)

tel  
Kannan Avenue  
ngalathur,  
63.

Chennai Bench  
Insolvency Resolution  
at Dharamshi K Patel,  
entor to Corporate  
ine Wood Packaging  
vide order CP/IB/36/  
d 20.01.2026

-P00677/ 2017-

ebros Shyamala  
rcot Road,  
ennai.600093  
o.co.in  
64435

ebros Shyamala  
rcot Road,  
ennai.600093  
atel@gmail.com  
64435

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National Company Law  
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100 of IBC, 2016. The  
1.2026

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act penalties.

**R SUGUMARAN**  
**UTION PROFESSIONAL**  
**677/2017-2018/11147**  
**A Valid Till 30.06.2026**

**FOR**  
**DAILY**  
**BUSINESS.**

**RESS**



GOVERNMENT OF TAMILNADU  
DESUR TOWN PANCHAYAT - TIRUVANNAMALAI DISTRICT  
ROADS TURIF 2025 - 2026 SFC DEVOLUTION FUND

Roc.No. 25 / 2026

**RE TENDER NOTICE**

Dated: 29.01.2026

Tender Inviting Authority : Executive Officer of Desur Town Panchayat, Tiruvannamalai District.

Sl.No	Name of the Work	Estimate Amount in Lakhs
1.	Providing CC Road at Ward No 4: Savadi Street, Ward No 4: Padasalai Street, Ward No 5 : Old Harizana Colony,Ward No 6 : Thottakara Street,Ward No 6 : Ammachar Amman Koil Street,Ward No 6 : Dharmaraja Koil Street, Ward No 6 : Chinnaya Gounder Street,Ward No 6 : Appu mudaliar Street, Ward No : 6 : Poongavana Gounder Street, Ward No 7: Eswaran Koil Street,Ward No 7 : Genthapodikara Street, Ward No 7 : Viswa Braminar Street, Ward No 7 : Vadaman thottam Street, Ward No 8 : Chinna kadai Street, Ward No 8 : Periya kadai Street, Ward No 8 : Sami Street, Ward No 8 : Arumugam Street, Ward No 9 : Arunthathiyar Palayam, Ward No 10 : ponniyamman Kovil Street, Ward No 10 : Braminar Street, Ward No 10 : South Jainer Street, Ward No 10 : Jaganatha Mudaliar Cross Street in Desur Town Panchayat.	122.00

Bid document available (at free of cost) - <https://tenders.gov.in>

Date of Tender : 13.02.2026 at 3.00 PM

Tender Opening : 13.02.2026 at 3.30 PM Desur Town Panchayat Office. Any other important criteria by the tender inviting authority. Can be seen in the tender document. Any Clarification required may be sought from the office of Desur Town Panchayat during office hours on all working days.

Executive Officer,  
Desur Town Panchayat,  
Tiruvannamalai District.

DIPR /607/ Tender / 2026

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**Submission of false or misleading proofs of claim shall attract penalties.**

Date: 31-01-2026

Place: Chennai

SABBANI MARUTHI

IBBI/IPA-001/IP-P-02752/2022-2023/14202



காரைக்குடியில் வீறுகவியரசர் முடியரசனார்

# சிராவயலில் மகாத்மா கம்யூனிஸ்ட் தலைவர் நினைவு அரங்கம்: ஸ்டாலின்

திருப்பத்தூர், ஜன. 31  
திருப்பத்தூர் அருகே சிராவயலில் மகாத்மா காந்தி, கம்யூனிஸ்ட் தலைவர் ஜீவா ஆகியோர் சந்திப்பின் நினைவாக ரூ.3 கோடியில் கட்டிய அரங்கத்தை முதலமைச்சர் மு.க.ஸ்டாலின் நேற்று திறந்து வைத்தார். காரைக்குடியில் வீறுகவியரசர் முடியரசனார் உருவச்சிலையையும் திறந்து வைத்தார்.

முதலமைச்சர் மு.க.ஸ்டாலின் 2 நாட்கள் சுற்றுப்பயணமாக நேற்று மாலை சிவகங்கை மாவட்டத்திற்கு வருகை தந்தார். மாவட்ட எல்லையான எஸ்.எஸ்.கோட்டை பகுதியில் மாவட்ட செயலாளரும், கூட்டுறவுத்துறை அமைச்சருமான கே.ஆர்.பெரியசுருப்பன் தலைமையில் முதலமைச்சர் மு.க.ஸ்டாலினுக்கு தி.மு.க.வினர் உற்சாக வரவேற்பு அளித்தனர்.

சுதந்திர போராட்ட காலத்தில், கம்யூனிஸ்ட் தலைவர் ஜீவா என்ற ஜீவானந்தம் திருப்பத்தூர் அருகே சிராவயல் கிராமத்தில் ஆசிரமம் அமைத்து சமூக பணிகளில் ஈடுபட்டு வந்தார். அந்த காலக்கட்டத்தில் மகாத்மா காந்தியடிகள்

சிராவயல் கிராமத்திற்கு காந்தியடிகளை ஜீவா வரவேற்று சுதந்திர போராட்டம் இருதலைவர்களும் விவாதிக்க அந்த சந்திப்பு நடந்த இடம் நினைவு மண்டபம் அமைக்க வேண்டும் என நீண்ட கால கோரிக்கை இருந்தது.

அதை ஏற்று தமிழக மக்கள் தொடர்பு துறை சார்பில் ரூ.3 கோடி மதிப்பீட்டில் சிராவயல் மஞ்சள்திடல் பின்புறம் மகாத்மா காந்தி சந்தித்த இடத்தில் நினைவு அரங்கம் கட்டப்பட்டது. இதையடுத்து இரவு 7 மணிக்கு சிராவயல் முதலமைச்சர் மு.க.ஸ்டாலின் நினைவு அரங்கத்தை திறந்து பார்வையிட்டார்.

தொடர்ந்து நினைவு முன்பு காந்தி, ஜீவா பேசியபடி அமைக்க திருவுருவ சிலைகளை வைத்து பார்வையிட்டார். முதலமைச்சர் மு.க.ஸ்டாலின் பேசியதாவது:

காந்தி-ஜீவாமண்டபம் சுற்றுமக்களுக்கு பயன்பட வேண்டும் என்ற வகையில் கட்டப்பட்டு வைக்கப்பட்டுள்ளது.

**அட்டவணை - I படிவம் A**  
**பொது அறிவிப்பு**

(நொடித்தல் மற்றும் இந்திய திவால் வாரிய (கார்ப்பரேட் நபர்களுக்கான திவால் தீர்மான நடைமுறை) விதிமுறைகள் 2016-ன், விதி 6-ன் கீழ்)

**கார்ப்பைன் ஸ்பார்டெக் பிரைவேட் லிமிடெட்டிற்கு**  
**கடன் வழங்கியவர்களின் கவனத்திற்கு**

தொடர்புடைய விவரங்கள்	
1. கார்ப்பரேட் கடனாளர் பெயர்	கார்ப்பைன் ஸ்பார்டெக் பிரைவேட் லிமிடெட்
2. கார்ப்பரேட் கடனாளர் துவக்கத் தேதி	05/07/2020
3. எந்த அதிகாரத்தின் கீழ் கார்ப்பரேட் கடனாளர் துவக்கம்/பதிவு	நிறுவனங்கள் பதிவாளர், சென்னை
4. கார்ப்பரேட் கடனாளரின் நிறுவன அடையாள எண்/வரையறுக்கப்பட்ட பொறுப்பு அடையாள எண்	U92410TN2020PTC136195
5. கார்ப்பரேட் கடனாளரின் பதிவு அலுவலக மற்றும் முதன்மை அலுவலக முகவரி (வேறு ஏதேனும் இருப்பின்)	பதிவு அலுவலகம் : எண் 145, மாணா அபார்ட்மெண்ட், செயின்ட் மேரிஸ் சாலை, ஆழ்வார்பேட்டை, சென்னை 600018, தமிழ்நாடு
6. கார்ப்பரேட் கடனாளரின் திவால் நிலை துவக்கப்பட்ட தேதி	13.01.2026 (29 ஜனவரி 2026 அன்று உத்தரவு பெறப்பட்டது)
7. திவால் தீர்மான நடைமுறை மூலம் உத்தேச தேதி	28.07.2026
8. இடைக்கால தீர்மான நிபுணராக செயல்படும் திவால் நிபுணரின் பெயர் மற்றும் பதிவு எண்.	சப்பானி மாருதி IBBI/IPA-001/IP-P-02752/2022-2023/14202
9. குழுவில் பதிவு செய்துள்ளபடி இடைக்கால தீர்மான நிபுணரின் முகவரி மற்றும் மின்னஞ்சல்	முகவரி: நியூ மடா EWS டவர்ஸ், பிளாக் 3C, மனை எண் 303, பாங்குநகர், கோரேகான் (மேற்கு), மும்பை புறநகர், மகாராஷ்டிரா, 400104 மின்னஞ்சல்: maruthi.sabbani18@gmail.com
10. இடைக்கால தீர்மான நிபுணருடன் கடிதப் பரிமாற்றத்திற்குப் பயன்படுத்த வேண்டிய முகவரி மற்றும் மின்னஞ்சல்	மின்னஞ்சல்: IP@CARBYNECIRP.COM முகவரி: நியூ மடா EWS டவர்ஸ், பிளாக் 3C, மனை எண் 303, பாங்குநகர், கோரேகான் (மேற்கு), மும்பை புறநகர், மகாராஷ்டிரா, 400104
11. கோரிக்கைகள் சமர்ப்பிக்க கடைசி தேதி	12.02.2026
12. பிரிவு 21, உப பிரிவு (6ஏ), உட்கூறு (பி)ன் கீழ் கடன் வழங்கியவர்கள் வகை, வேறு ஏதேனும் இடம்/இடைக்கால தீர்மான நிபுணரால் உறுதி செய்யப்பட்டது	பொருத்தது
13. வகையின் கீழ் கடன் வழங்கியவர்களின் அங்கீகரிக்கப்பட்ட பிரதிநிதியாக அடையாளம் காட்டப்பட்ட திவால் நிபுணரின் பெயர் (ஒவ்வொரு வகையிலும் 3 பெயர்கள்)	பொருத்தது
14. (a) தொடர்புடைய படிவங்கள் மற்றும் (b) அங்கீகரிக்கப்பட்ட பிரதிநிதிகள் விவரங்கள் கிடைக்கும்	இணைய இணைப்பு: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> முகவரி : பொருத்தது

தேசிய நிறுவன சட்டத் தீர்ப்பாயம் கார்ப்பைன் ஸ்பார்டெக் பிரைவேட் லிமிடெட்டின் மீதான கார்ப்பரேட் திவால் தீர்வு நடைமுறையை 13.01.2026 அன்று துவங்குவதற்கு உத்தரவிட்டுள்ளது (உத்தரவு 29 ஜனவரி 2026 அன்று பெறப்பட்டது) என்று இதன் மூலம் அறிவிக்கப்படுகிறது.

கார்ப்பைன் ஸ்பார்டெக் பிரைவேட் லிமிடெட் கடன் வழங்கியவர்கள் வரிசை எண் 10க்கு நேரக்க குறிப்பிடப்பட்டுள்ள முகவரியிலுள்ள இடைக்கால தீர்மான நிபுணரிடம், தங்கள் உரிமைகோரல்களை அதற்கான ஆதாரங்களுடன் 12.02.2026 அன்றோ அல்லது அதற்கு முன்னரோ சமர்ப்பிக்கும்படி இதன் மூலம் கேட்டுக்கொள்ளப்படுகிறது. நிதி கடன் வழங்கியவர்கள் தங்கள் உரிமைகோரல்களை ஆதாரங்களுடன் மின்னஞ் வழியில் மட்டுமே சமர்ப்பிக்க வேண்டும். மற்ற அனைத்து கடன் வழங்கியவர்களும் தங்கள் கோரிக்கைகளை ஆதாரங்களுடன் நேரில், தபால் மூலம் அல்லது மின்னஞ் வழியில் சமர்ப்பிக்கலாம். தவறான அல்லது திசைதிருப்பம் வகையிலான உரிமைகோரல் ஆதாரங்களைச் சமர்ப்பிப்பது தண்டனைக்கு உரியதாகும்.

ஒப்பம்/-  
சப்பானி மாருதி

தேதி : 31.01.2026  
இடம் : சென்னை

IBBI/IPA-001/IP-P-02752/2022-2023/14202

காந்தியடிகள்  
ஜீவா வரவேற்று  
சந்திக்க  
ஆசிரமம்  
வந்தே

(உயில்  
இ  
10.09.  
கண்ணன் (எ  
எண்.9, ISI பெ  
விருகம்பாக்க

1. கிருஷ்ணன்  
நாஷ்வில்லே  
2. கீதா (எ) அ  
மாதாவரம்,  
3. மீனாம்பாள்  
தூத்துக்குடி ம  
4. S.விஜயலக்  
கூத்தப்பாக்க  
5. ச.கற்பகம்  
எண்.10/A, 31

சென்னை 600  
2 அருணோ  
அன்று இறந்த  
பாத்தியதை  
நிர்வாகச் சாள்  
10.02.2026  
நடவடிக்கை  
இதன் மூலம்  
2026ம் ஆண்

R. பாலாஜி  
மனுதாரரின்  
எண்.23, சட்  
சென்னை 60